

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD

SPECIAL BENCH - COURT 1 (HEARINGS THROUGH VIDEO CONFERENCE)

PRESENT: HON'BLE SHRIMADAN BHALCHANDRA GOSAVI- MEMBER JUDICIAL

HON'BLE SHRI VEERA BRAHMA RAO AREKAPUDI - MEMBER TECHNICAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 15.07.2021 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) No. 473/9/HDB/2019
NAME OF THE COMPANY	Tera Software Ltd
NAME OF THE PETITIONER(S)	Arbiva Technologies Ltd
NAME OF THE RESPONDENT(S)	Tera Software Ltd
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER


Learned Counsel for Operational Creditor appeared.

Learned Counsel for Corporate Debtor appeared.

Pleadings are completed.

Matter stands adjourned for hearing to 27.08.2021.


(Veera Brahma Rao Arekapudi)
Member (Technical)


(Madan P. Gosavi)
Member (Judicial)

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